

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 12/2017

IN THE MATTER OF:

Corporate Capital Services (INDIA) Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 391 & 394

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Ms. Nameeta, Advocate

For the ROC Delhi : Mr. Manish Raj, Company Prosecutor  
/RD (NR) Delhi

ORDER

Learned counsel for the petitioner applies for some more time to comply with the order dated 10.08.2017.

List for further consideration on 05.10.2017.



(CHIEF JUSTICE M.M. KUMAR)



(DEEPA KRISHAN)

(MEMBER TECHNICAL)

05.09.2017

Vineet